				-	nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	44	632363386	41	173540776	2.05	0	0	471920263	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	9720997863	1	8288013518	97.84	0	0	1432984345	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				<u>Annexure 5</u>
6	Operational creditors (Employees)					0.00				<u>Annexure 6</u>
7	Operational creditors (Government Dues)					0.00				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	157635127	10	9744419	0.12	0	0	147890708	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				<u>Annexure 9</u>
Total		61	10510996376	52	8471298713	100.00	0	0	2052795316	